

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

C.A.No...../2006 @

Petition for Special Leave to Appeal (C) No.162/2006

Uttaranchal Road Transport Corporation & Ors.
Appellant (s)

Appe

VERSUS

Mansaram Nainwal
Respondent (s)

Resp

Date : 28/07/2006 This Petition was called on for judgment today.

For Appellant (s)

Mr. Pradeep Misra,Adv.

For Respondent(s)

Mr. K.S. Rana,Adv.

Judgment of the

Hon'ble Mr. Justice Arijit Pasayat pronounce

Lokeshwar Singh

Bench comprising His Lordship and Hon'ble Mr. Justice

Panta.

as indicated in the

Leave granted. The appeal is allowed to the extent

signed judgment with no order as to costs.

(Neena Verma)

(Vijay)

Aggarwal)

rt Master

Court Master

Cou

Signed Reportable judgment is placed on the file.